NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 29.05.2019 NOTICE

Take notice that the matters adjourned vide notice dated 27.05.2019 will be listed in the Court of Chairperson as indicated below:

S. No.	Case No.	Name of the parties	Original Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 131 of 2019	Asset Reconstruction Company (India) Ltd. Vs. Unimark Remedies Ltd (Through Resolution Professional) & Anr.	27.05.2019	19.07.2019
2.	Contempt Case (At) No. 15-16 of 2019 in Comp. App. (AT) (Ins) No. 483 of 2018	EIH Ltd. Vs. Subodh Kumar Agrawal	27.05.2019	18.07.2019
3.	Contempt Case (AT) No. 07 of 2019 in Comp. App. (AT) (Ins) No. 552 of 2018	Gandhar Oil Refinery (India) Ltd. Vs. Raghu Rama Krishna Raju	27.05.2019	18.07.2019
4.	Contempt Case (AT) No. 08 of 2019 in Comp. App. (AT) (Ins) No. 553 of 2018	Gandhar Oil Refinery (India) Ltd. Vs. Raghu Rama Krishna Raju &Ors.	27.05.2019	18.07.2019
5.	Contempt Case (AT) No. 09 of 2019 in Comp. App. (AT) (Ins) No. 553 of 2018	Sudip Bhattacharya Vs. Raghu Rama Krishna Raju & Ors.	27.05.2019	18.07.2019
6.	Contempt Case (AT) No. 13 of 2019 in Comp. App. (AT) (Ins) No. 552 of 2018	Raghu Rama Krishna Raju Vs. Gandhar Oil Refinery (India) Ltd.	27.05.2019	18.07.2019
7.	Comp. App. (AT) (Ins) No. 389 of 2018	Anil Kohli, R.P. for DunarFoods Ltd. Vs. Directorate of Enforcement&Anr.	27.05.2019	16.07.2019
8.	Competition Appeal (AT) No. 06 of 2018	All Kerala Chemists & Druggists Association &Ors. Vs. CCI &Ors. with	27.05.2019	19.07.2019
9.	Competition Appeal (AT) No. 08 of 2018	A. N. Mohan Vs. Sudeep P M & Ors. with	27.05.2019	19.07.2019
10.	Competition Appeal (AT) No. 09 of 2018	Thrissur District Unit of AKCDA &Ors. Vs. CCI & Ors. with	27.05.2019	19.07.2019

11.	Competition Appeal	Kasargod District Unit of	27.05.2019	19.07.2019
	(AT)	AKCDA &Ors.		
	No. 10 of 2018	Vs.		
		CCI & Ors.		

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